



## HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

### CORREGINDUM TO THE NOTIFICATION NO.3/2023-RC, DATED: 21.06.2023

ROC.NO.3/2023-RC

DATED: 24.06.2023

Ref: Notification No.3/2023-RC, dated 21.06.2023.

\*\*\*\*

The Registry under reference cited above placed the resolution on objections received from the candidates on the preliminary key of the Screening test (Computer based test) conducted on 24.04.2023 for recruitment of 30 posts of Civil Judge (Junior Division) notified for the year, 2023.

For the sustainable objection the answer with Question Id.630680207887 was incorrectly shown as "**2 years instead of 3 years**".

It is informed that the correct answer for the Question Id.630680207887 should be read as "**2 months instead of 3 months**".

*S. Venkatesh* 24/6/23.  
**REGISTRAR (RECRUITMENT)**